

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2149
ANSWERED ON:24.08.2012
AIR PASSENGER SAFETY
Suvendu Shri Adhikari

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the country has adequate training facilities with international stature for pilots;
- (b) if not, the details of the steps taken/being taken by the Union Government in this regard;
- (c) whether the Union Government proposes to revive Civil Aviation Safety Advisory Council (CASAC);
- (d) if so, the details thereof; and
- (e) the manner in which the new CASAC is likely to be different as compared to Directorate General of Civil Aviation (DGCA)?

Answer

MINISTER OF CIVIL AVIATION(SHRI AJIT SINGH)

(a) Yes, Madam.

(b) Does not arise.

(c) to (e): In order to further strengthen the Aviation Safety environment through synergisation of available expertise, Government has re-constituted the Civil Aviation Safety Advisory Council (CASAC) on 23.07.2012. The CASAC shall perform the following functions: -

(i) Advise the DGCA on the following key areas:

Operations of aircraft (commercial and General Aviation)

Aerodromes and Heliports

Air Navigation Services

Air Operator Certification

Airworthiness of aircraft including maintenance

Certification of aeronautical products

Human Performance and Training and

(ii) Review the existing regulatory frame work and give recommendations to further strengthen the aviation safety

(iii) Develop, examine and recommend incorporation of best regulatory practices

(iv) Recommend short, medium and long term measures of safety enhancement and

(v) Reflect public view on aviation safety matters.